

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

No.HHC/Rules.22(25)/83-

Dated: 14th October, 2013

REGULATIONS FOR {PROMOTION FROM AMONGST THE CIVIL JUDGES (SENIOR DIVISION) TO THE POSTS OF DISTRICT/ADDITIONAL DISTRICT JUDGES ON THE BASIS OF LIMITED COMPETITIVE EXAMINATION} REGULATIONS, 2005.

NOTIFICATION

In exercise of the powers conferred under Rule 2(1)(g)(i) & (ii) read with Rule 5 of the Himachal Pradesh Judicial Service Rules, 2004, the Hon'ble High Court of H.P., is pleased to make the following Amendment in "The Himachal Pradesh Judicial Service (Promotion from amongst the Civil Judges (Sr. Division) to the posts of District/Additional District Judges on the basis of Limited Competitive Examination) Regulations, 2005".

- SHORT TITLE: 1. These Regulations may be called "The Himachal Pradesh Judicial Service {Promotion from amongst the Civil Judges (Sr. Division) to the posts of District/ Additional District Judges on the basis of Limited Competitive Examination) (Second amendment) Regulations, 2013."
- COMMENCEMENT: 2. These Regulations shall come into force with immediate effect.
- Amendment 3. In Regulation No. 5 of the aforesaid Regulations, the subject and syllabus for **Criminal Law including Special Law** item at Sr. No.(g) shall stand deleted and in its place Food Safety and Standards Act, 2006 shall be substituted/ added.

BY ORDER
HIGH COURT OF HIMACHAL PRADESH

(A.C. Dogra)
Registrar General

Endst No.HHC/Rules.22(25)/83-

Dated: 14.10.2013

Copy forwarded to :-

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Additional Chief Secretary(Home), to the Government of H.P., Shimla-2.
3. The L.R.-cum-Secretary(Law) to the Government of Himachal Pradesh, Shimla -171002.
4. The Secretary, H.P. Public Service Commission Shimla-2.

Contd...

...2...

5. The Secretary/Private Secretary/PAs to the Registrar General Registrar (Inspection, Confidential and Budget)/Registrar (Legal Research & Rules)/Registrar (Judicial) & JB)/Registrar (Vigilance, Finance & Accounts)/OSD-CPC and Computer Cell/OSD-Personnel O&A and Library/OSD-Estt. Protocol & Building/OSD (Administrator-Assistant Coordinator, Main Mediation Centre, High Court of H. P., Shimla.
6. All the District/Additional District Judges, Civil Judges(Sr. Division)/(Jr. Division) in H.P.
7. All the Presidents, Consumer Redressal Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officer, Labour Court-cum- Industrial Tribunal, Shimla/ Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, HP State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, H.P. Judicial Academy, Shimla - 171005.
11. All the Additional Registrars of this Hon'ble High Court.
12. All the Deputy Registrars/Assistant Registrars/Secretaries/ Court Masters/ Private Secretaries/ Section Officers/ Marriage Counsellor/ Chief Librarian/ Public Relation Officer of this Registry.
13. The Concerned Dealing Assistant (who deals with the matter of Judicial Officers)of the O&A Branch of this Registry with five spare copies.
14. The NIC Officers posted in the High Court with a request to update the High Court website.
15. The Technical Director, NIC of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office Order No. HHC/Admn. 1(18)/78-XI-9935-41, dated 8.4.2011.
16. Guard File.

Registrar (Legal Research & Rules)